

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 302 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Mahati Hydro Power Projects Private Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Vinita Melvin for Dipali Sheth

Counsel for the Respondent(s) : Sudhanshu S. Choudhari
Yogesh S Kolte for R2

ORDER

Admit.

Reply shall be filed within four weeks.

List the matter on **05.12.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK